

ITEM NO.1

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 875/2024

ARUN RAMESHCHAND ARYA

Petitioner(s)

VERSUS

PARUL SINGH

Respondent(s)

(IA No. 74089/2024 - STAY APPLICATION)

Date : 31-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mrs. Rajiv K.garg, Adv.
Mr. Ashish Garg, Adv.
Mr. Lalit Nagar, Adv.
Mr. T. L. Garg, AOR

For Respondent(s) :Mr. Himanshu Shekhar, AOR
Mr. Parth Shekhar, Adv.
Mr. Shubham Singh, Adv.
Ms. Ambali Vedasen, Adv.
Mr. Youkteshwari Prasad, Adv.
Mr. Mata Prasad Pathak, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Ugranath Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent states that he has filed the affidavit of income and assets of the respondent only two days back and may be the same is not available on record.

Registry to check and place the same on record and also upload the soft copy.

List the matter again on 10.02.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

